

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/021/00288/2020

HYDERABAD, this the 26th day of June, 2020.

THE HON'BLE MR.ASHISH KALIA : JUDICIAL MEMBER  
THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

S.Munawar Banu W/o AYN Babu Raj,  
Age about 59 years, Postal Assistant  
(Under Suspension), Nandikotkur S.O,  
R/o Nandikotkur 518401.

(By Advocate : Mr. M. Venkanna) ...Applicant

Vs.

1. Union of India represented by  
Secretary, Department of Posts-India,  
Ministry of Communication & IT,  
Dak Sadan, Sansad Marg, New Delhi-110001.
2. The Chief Postmaster General,  
A.P.Circle, Vijayawada 520013.
3. The Postmaster General,  
Kurnool Region, KURNOOL-518001.
4. The Superintendent of Post Offices,  
Kurnool Division, KURNOOL-518001.

(By Advocate : Mr.T.HanumanthaReddy,Sr.PCfor CG)

....Respondents

(Oral Order per Hon'ble Mr.B.V.Sudhakar,Administrative Member)

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Mr.M.Venkanna, learned counsel for the applicant and

Mr.T.Hanumantha Reddy, learned Sr Panel Counsel for Central Govt.,  
present.



2. Learned counsel for the applicant seeks permission to withdraw the O.A. Permission accorded.
3. O.A. is dismissed as withdrawn. No order as to costs.

(B.V.SUDHAKAR)  
ADMINISTRATIVE MEMBER

(ASHISH KALIA)  
JUDICIAL MEMBER

vl.

